

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

CP NO. 324(ND)/ 2017

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
10.01.2018**

**NAME OF THE COMPANY: M/s Key2 Green Pvt. Ltd.**

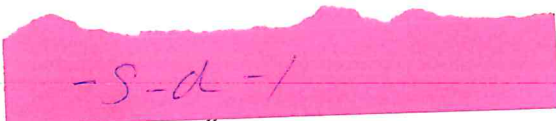
**SECTION OF THE COMPANIES ACT: 252**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**


Present: Ms. Lakshmi Gurung, Standing Counsel, Income Tax Dept.  
Mr. Manish Raj, Company Prosecutor for ROC, Delhi

**ORDER**

In view of the Bench sitting at 11:30 a.m., a request for adjournment is being made. At request, adjourned to 22<sup>nd</sup> January, 2018. ✓



**(Deepa Krishan)  
Member (T)**



**(Ina Malhotra)  
Member (J)**